

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2016

Dated : 3rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Changodar Chamber of Commerce & Industries Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr Janmali Manikala
Mr. Ameya Vikram Mishra

Counsel for the Respondent(s) : Mr. Suparna Srivastava
Ms. Sanjna Dua for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya for -R2

ORDER

List the matter for hearing on **23.01.2020.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**